

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3059
ANSWERED ON:30.08.2012
ROLE OF PANCHAYATS IN PMGSY
Hegde Shri Anant Kumar;Roy Shri Arjun

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the responsibility for construction of roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in the naxalite-hit areas in the country is likely to be discharged by the Panchayats;
- (b) if so, the details thereof;
- (c) the reasons for limiting the said decision only to the naxalite hit areas in the country;
- (d) whether the Government proposes to make the responsibility of the Panchayat more significant by extending the above decision to the panchayats across the country; and
- (e) if so, the details thereof and the time by which the same is likely to be done?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a) to (e): Rural roads is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is implemented through State Rural Road Development Agency (SRRDA) at State level and Programme Implementation Unit (PIU) at district level. The Detailed Project Reports (DPRs) of the roads are prepared by the PIU in accordance with the technical standards of the PMGSY programme and the construction is done by contractors based on tenders invited by the PIU/SRRDA. There is no proposal to entrust responsibility for construction of PMGSY roads to Panchayat in any part of the country.